

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - IV**

**ITEM No. 2**

**IA No. 2493/ND/2021 in (IB)-53(ND)2021**

**IN THE MATTER OF:**

Prompt Enterprises Pvt. Ltd.

...

Applicant

Vs.

Prasar Metal Engineering Pvt. Ltd.

...

Respondent

**Order under Section 9 of IBC.**

**Order delivered on 09.06.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)  
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**IA No. 2493/ND/2021**

None for the applicant. In the interest of Justice, matter adjourned to  
10.06.2021.

**Sd/-**

**SUMITA PURKAYASTHA  
MEMBER (TECHNICAL)**

**Sd/-**

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**